

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.300/2004

Friday this the 4 th day of August 2006.

CORAM:

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER  
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

K.Rajamma

Senior Women gang Khalasi,  
Senior Section Engineer's Office,  
Southern Railway, Trivandrum,  
residing at Arapuravilakamveedu,  
Pravachambalam, Nemom P.O.,  
Trivandrum.

Applicant

(By Advocate Shri K.Ramakumar)

Vs.

1. The Senior Divisional Engineer,  
Southern Railway, Trivandrum.
2. The Senior Section Engineer (P.Way),  
Southern Railway, Trivandrum. Respondents

(By Advocate Shri K.M.Anthru)

The application having been heard on 4.8.06  
the Tribunal on the same day delivered the following:

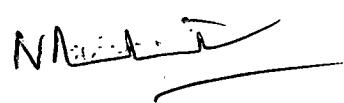
OR D E R

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Due to the continued absence of the counsel for applicant in the last three occasions and his absence today even during the second call, the O.A. is dismissed for default and non-presentation. No costs.

Dated the 4<sup>th</sup> day of August, 2006.

  
GEORGE PARACKEN  
JUDICIAL MEMBER

  
N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER